

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA,
MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 5th August, 2011

NO.HC.VII-39/2011/ 6296 /A. On the recommendation of the High Court, the Govt. of Assam is pleased to appoint the following trainee Officers in Grade-III of the Assam Judicial Service on completion of their 1 (one) year training vide Govt. Notification NO. JDJ (E) 76/2006/168, dated 21.01.2011. They will be on probation for a period of 2 (two) years as per Rules from the date of appointment to such posts.

Name of the Officers

1. Smti Chetana Khanikar
2. Shri Dewan Mubasshir Hussain
3. Smti Syeda Farida Afzal Zinnat
4. Smti Himakshi Thakuria
5. Smti Achma Rahman
6. Smti Nilakshi Lahkar
7. Smti Kingkini Borah
8. Smti Monalisa Das
9. Shri Rajesh Bodo

NO.HC.VII-39/2011/ 6297 /A. On their appointment in Grade-III of the Assam Judicial Service, the High Court has been pleased to post the following Officers at the stations, as shown below against their names.

Sl. NO.	Name of the Officers	District	Post and place of posting
1.	Smti Chetana Khanikar	Tinsukia	Munsiff-cum-Judicial Magistrate, 2 nd Class, Margherita
2.	Shri Dewan Mubasshir Hussain	Cachar	Munsiff NO.3, Silchar
3.	Smti Syeda Farida Afzal Zinnat	Cachar	Judicial Magistrate, 2 nd Class, Silchar
4.	Smti Himakshi Thakuria	Dhubri	Judicial Magistrate, 2 nd Class, Dhubri
5.	Smti Achma Rahman	Kamrup	Munsiff NO.5, Guwahati
6.	Smti Nilakshi Lahkar	Sivasagar	Munsiff-cum- Judicial Magistrate, 2 nd Class, Sonari
7.	Smti Kingkini Borah	Dhemaji	Munsiff NO.2, Dhemaji
8.	Smti Monalisa Das	Karimganj	Munsiff NO.3, Karimganj
9.	Shri Rajesh Bodo	Cachar	Munsiff NO.4, Silchar

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NO.HC.VII-39/2011/ 6298 /A. In exercise of the powers conferred under Sub-Section (1) of Section 11 of the Code of Criminal Procedure 1973, the High Court has been pleased to invest the following Officers with the powers of the Judicial Magistrate, 2nd Class to exercise powers in their respective districts from the date of joining at the station.

1. Smti Syeda Farida Afzal Zinnat
2. Smti Himakshi Thakuria

NO.HC.VII-39/2011/ 6299 /A. In exercise of the powers delegated to the High Court under the proviso to Sub-Section (2) of Section 19 of the Bengal, Agra and Assam Civil Courts (Amendment) Act, 2005 read with Section 19 (2) of the said Act, the High Court is pleased to invest the following Munsiffs with the power to try suits cognizable by the Civil Courts up to and inclusive of the value of Rs. 2,00,000/- (Rupees two lakhs) only.

1. Smti Chetana Khanikar
2. Shri Dewan Mubasshir Hussain
3. Smti Achma Rahman
4. Smti Nilakshi Lahkar
5. Smti Kingkini Borah
6. Smti Monalisa Das
7. Shri Rajesh Bodo

NO.HC.VII- 39/2011/ 6300 /A. In exercise of the powers conferred under Sub-Section (3) of Section 11 of the Code of Criminal Procedure, 1973, the High Court is pleased to confer the following Munsiffs with the powers of the Judicial Magistrate, 2nd Class.

1. Smti Chetana Khanikar
2. Shri Dewan Mubasshir Hussain
3. Smti Achma Rahman
4. Smti Nilakshi Lahkar
5. Smti Kingkini Borah
6. Smti Monalisa Das
7. Shri Rajesh Bodo

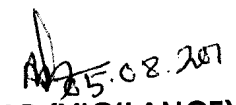
The power is personal to the Officers concerned and may be exercised by them at any station.

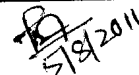
(All the Officers are directed to join at their new place of postings immediately)

By Order,
Sd/- A. Barthakur
REGISTRAR (VIGILANCE)
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Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati for information with reference to the Notification NO. JDJ (E) 76/2006/168 dated 21.01.2011
2. The Accountant General, Assam, Maidamgaon, Beltola, Guwahati for information
3. The District and Sessions Judge, _____
4. The Judge, Designated Court, Assam, Guwahati
5. The Principal Judge, Family Court, Kamrup, Guwahati/ Cachar, Silchar
6. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar
7. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
8. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati
9. The Special Judge, Assam, Guwahati
10. The Special Judge, CBI, Assam, Guwahati
11. The Member- Secretary, Assam State Legal Services Authority, Guwahati
12. The Member, MACT, Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar
13. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
14. The Chief Judicial Magistrate, _____
15. The Deputy Registrar (_____), Gauhati High Court, Guwahati
16. Smti Chetana Khanikar, C/O, Mr. Kosheswar Khanikar, Court Road, Golaghat, P.O. & P.S. Golaghat, District -Golaghat, Pin- 785621, Assam
17. Shri Dewan Mubasshir Hussain, House NO.87, Chachal Road, Six Mile, P.O. Khanapara, Guwahati, Pin-781022, Assam
18. Smti Syeda Farida Afzal Zinnat, Flat NO. 204, Omesha Residency, Bagharbori, Satgaon Road, Bagharbori, P.S. Dispur, Guwahati -781037, Assam
19. Smti Himakshi Thakuria, "Ranjan Kutir", Durgasarobar, P.O. Bharalumukh, Guwahati-781009, District- Kamrup, Assam
20. Smti Achma Rahman, C/O, Shri Darak Ullah, O.S.D., Gauhati High Court, Guwahati, Assam
21. Smti Nilakshi Lahkar, Vill- Dhopatari, P.O.-Changsari, P.S.- Kamalpur, District-Kamrup (R), Pin. 781101, Assam
22. Smti Kingini Bora, C/O, Shri Kamal Borah, Hem Baruah Path, Bye-Lane NO.2, House NO.17, Mathuranagar, Dispur, Guwahati, Assam
23. Smti Mondalisa Das, C/O Little Heaven Cottage, House NO.4, Kushal Konwar Path, Fatasil Ambari, Guwahati-25, Assam
24. Shri Rajesh Bodo, C/O Dr. H.N. Barthakur, Vill-Hem Nagar, P.O. & P.S. - Tezpur, District-Sonitpur, Pin-78400, Assam
25. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
26. The Superintendent (_____), Gauhati High Court, Guwahati
27. The System Analyst, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
28. The Secretary, NEJOTI, Guwahati
29. The Judicial Magistrate, Hajo/ Tihu
30. The C.A. to Registrar General/ Registrar (Admn.)/ Registrar (Judicial), Gauhati High Court, Guwahati
31. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.


 05.08.2011
REGISTRAR (VIGILANCE)


 5/8/2011